CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR ATTENTION TO THE SHAREHOLDERS OF

OMEGA INTERACTIVE TECHNOLOGIES LIMITED

(CIN: L67120MH1994PLC077214) ("OITL" / "TARGET COMPANY"/ "TC")

Registered Office: 402, 4th Floor, Vaastu Darshan, "B" Wing, Azad Road, Andheri (East), Mumbai – 400 069, Maharashtra Phone No. +91-22-6191 9200; Email id: omegainteractive.net www.omegainteractive.net

In compliance with Regulations 3 (1) and 4 read with Regulations 15 of the SEBI (SAST) Regulations, 2011

This corrigendum to the detailed public statement is being issued by Navigant Corporate Advisors Limited, on behalf of Mr. Jayesh Amratlal Shah (Acquirer) in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") and the SEBI Observation Letter no. SEBI/HO/CFD/DCR/RAC2/P/OW/59602/2022 dated November 28, 2022 in respect of Open Offer ("Offer") for the acquisition up to 1,30,000 Equity Shares of Rs. 10/- each representing 26.00% of the total equity and voting share capital of the Target Company at a price of Rs. 20/- per share. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions) and Mumbai Lakshadeep - Marathi Daily (Mumbai edition) on 11th October, 2022.

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION RELATED TO OFFER:

1. Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	03.10.2022	Monday	03.10.2022	Monday
Publication of Detailed Public Statement in newspapers	11.10.2022	Tuesday	11.10.2022	Tuesday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	11.10.2022	Tuesday	11.10.2022	Tuesday
Last date of filing draft letter of offer with SEBI	18.10.2022	Tuesday	17.10.2022	Monday
Last date for a Competing offer	03.11.2022	Thursday	03.11.2022	Thursday
Receipt of comments from SEBI on draft letter of offer	11.11.2022	Friday	28.11.2022	Monday
Identified date	15.11.2022	Tuesday	30.11.2022	Wednesday
Date by which letter of offer be dispatched to the shareholders	22.11.2022	Tuesday	07.12.2022	Wednesday
Last date for revising the Offer Price	29.11.2022	Tuesday	13.12.2022	Tuesday
Comments from Committee of Independent Directors of Target Company	28.11.2022	Monday	12.12.2022	Monday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	29.11.2022	Tuesday	13.12.2022	Tuesday
Date of Opening of the Offer	30.11.2022	Wednesday	14.12.2022	Wednesday
Date of Closure of the Offer	13.12.2022	Tuesday	27.12.2022	Tuesday
Payment of consideration for the acquired shares	27.12.2022	Tuesday	10.01.2023	Tuesday
Final report from Merchant Banker	03.01.2023	Tuesday	17.01.2023	Tuesday

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER MR. JAYESH AMRATLAL SHAH



NAVIGANT CORPORATE ADVISORS LIMITED

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Place: Mumbai

Date: November 29, 2022